

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **22.06.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No. 1272/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 4 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4
2.	Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No. 1365/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. ML Ganesh- R4
3.	IA No. 190 & 191/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024 To implead IA No. 130, 131 & 132/2025	Prudent ARC Ltd. Vs State Bank of India, SAMB & 2 Ors.	Mr. VV Sivakumar	Mr. ML Ganesh- R1 Mr. TK Bhaskar- R2 Mr. Mayank Mishra R3

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in